

16.53 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

[*Translation*]

SHRI SUKDEO PASWAN (Araria): Mr. Deputy Speaker, Sir, I support the demands for grants of the Ministry of Labour and Welfare. Shri Paswan ji is a Minister of this department who has been vociferous champion of the causes of Harijans and Advasis and raised the issues concerning them and opposed the atrocity on them inside and outside the Parliament ever since 1973. The plight of rural population of scheduled caste and scheduled tribe is beyond description. Even now their children toil in the homes of landlords and factories of mill-owner. They are aged between 7-12 years. They are unable to go to the schools. I would like to request the hon. Minister to introduce compulsory education for the children of scheduled castes and scheduled tribes from primary to post Graduate level and make the Government bear their expenses. Secondly, the atrocities on Harijans and Advasis have been persistent during all these 40 yrs. in almost every part of the country. They have been unable to own even these plots of land for which lease-deeds have been given to them. This work can be accomplished only if Government provides full assistance in every respect. Other-wise, it would be impossible.

I would like to say one more thing. In almost all the provinces of the country and particularly in Delhi the Paswan Caste has not been included in the category of Scheduled Caste despite the fact that it has been grouped as one. I would like the hon. Minister to recall that after being elected to Parliament he had demanded from the contemporary Government for the immediate inclusion of this caste in Scheduled caste list. But this has not been done yet.

In the last 40 yrs crores of rupee have been spent on scheduled caste to the schemes made for the welfare of scheduled tribe but just 20-25% of it was really invested in the rural areas. I would like to request the

Government, particularly, the Hon Minister that he should appoint a committee which should ensure the cent-percent expenditure under and project designed for their welfare. With these words, I conclude.

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16.55 hrs.

## BUSINESS ADVISORY COMMITTEE

### Eleventh Report

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): I beg to present the Eleventh Report of the Business Advisory Committee.

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MR. DEPUTY SPEAKER: As decided by the Business Advisory Committee today, all outstanding Demands for Grants in respect of the Budget for the year 1990-91 will be Guillotined at 6.00 P.M. today. The connected Appropriation Bill will be taken up thereafter. After the Appropriation Bill has been passed, the Finance Bill, 1990 will be taken up today for consideration and the House will sit upto 8.00 P.M.

Now, I request the hon. Minister to commence his reply. But you are in a very tight position. You have to start from 5 O' clock and finish it by 6 O' clock—not two minutes before or two minutes after.

[*Translation*]

SHRI ARIF BAIG (Betul): Mr. Deputy Speaker, Sir, I have listened to the whole discussion. Before the hon. Minister gives his reply, I would like to draw his attention to an important subject. We all know that this is a year of the girl child, yet girls constitute 20 percent of 20 lakh prostitutes in the country.

This is a very a serious matter to which I would like to draw the attention of the House. Sir, every year 2000 minor girls are brought from Nepal to be pushed into the swamp of this shameful profession. I would, therefore, like to request the labour and Welfare Minister to look into this immoval activity and save these immature daughters of our country from getting ruined. This is what I wish to submit.

*(Interruptions)*

MR. DEPUTY SPEAKER: No! This would not do. How can we proceed if everybody gets up and speak.

SHRI HARADHAN ROY (Asansol): Mr. Deputy Speaker, Sir, I will take only two minutes to put forth my point the Burn standard company in my area despite being a nationalised company has served notice for the closure of its units. This industry has not made any capital investment upto now. It has many Project Reports with it, still it is not succeeding. What is the fault of labourers, why should that be made.

*[English]*

SHRI P.C. THOMAS (Muvattupuzha): Sir, I have only one point to make.

MR. DEPUTY SPEAKER: No, it will otherwise become unending. Please take your seat.

*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER: This is not the way.

*[English]*

MR. DEPUTY SPEAKER: Mr. Thomas, You can understand the position. It is not necessary.

*[Translation]*

you can not be given permission to speak.

SHRI P.C. THOMAS: I will take only two minutes or just one minute.

MR. DEPUTY SPEAKER: I can not give you time. This becomes unending. Please take your seat.

*(Interruptions)\**

MR. DEPUTY SPEAKER: Nothing of what Mr. Thomas says goes on record

*(Interruptions)\**

MR. DEPUTY SPEAKER: Now, the Minister, Mr. Paswan.

17.02 hrs.

DEMANDS FOR GRANTS (GENERAL),  
1990-91

Ministry of Labour  
and  
Ministry of Welfare-Contd.

*[Translation]*

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): Mr. Deputy Speaker, Sir, I would, at the very outset, like to thank all the hon. Members who participated in the discussion on Demands for Grants of the Ministry of Labour and the Ministry of Welfare and put forth their suggestions. Their suggestions would surely prove to be a guiding force for us. I would like to request the hon. Members who, due to lack of time, could not participate in the said discussion to kindly send me their suggestions and points that they could not make here in writing and we will surely consider their suggestions for necessary action and inform the concerned hon. Member accord-